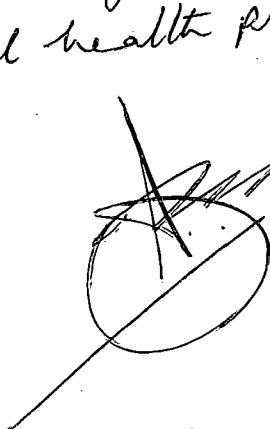
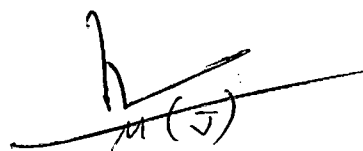


3
1-3-88

This matter was called at the request of Mr. V.G. Rege, Counsel for the respondents, who has prayed that this matter, which is fixed for 2-3-88, may be adjourned because of his personal health problems.


M(A)


M(J)

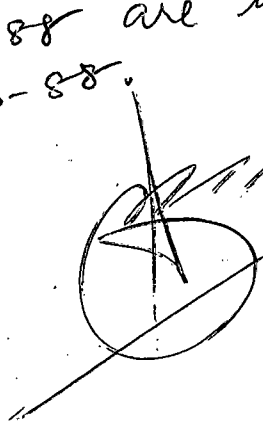
Order copy dt. 2/3/88
sent to applicant
on 12/3/88.

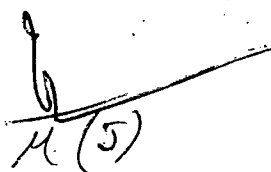
②
5/4/88

2-3-88

Mr. D.V. Gangal for the applicant.
In view of minutes dated 1-3-88
adjourned to 9-3-88, for considering the question of ~~ad hoc~~ interim relief.

The ad-interim orders passed on 19-2-88 and valid upto ~~2-3-88~~ 3-3-88 are to continue upto 10-3-88.


M(A)


M(J)